

31

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 28-A/2016 & TP No. 28-B/2016 with  
TP No. 28/397-398/NCLT/AHM/2016 (New)  
CA 206/2012 & CA No. 146/2013 with  
CP No. 50/397-398/CLB/MB/2012 (Old)**

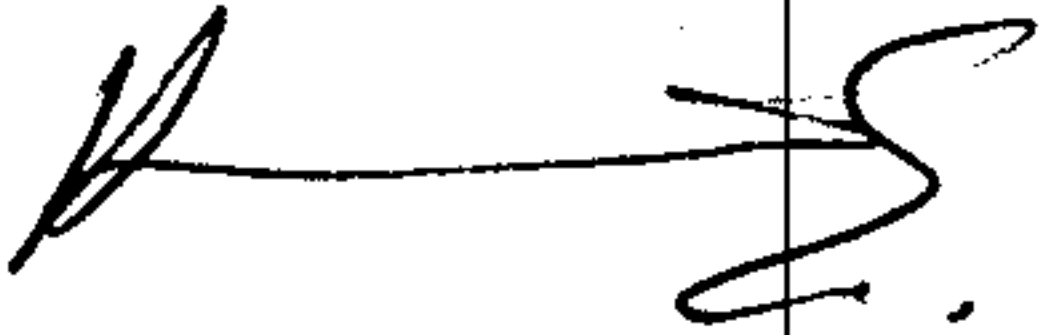
**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017**

**Name of the Company:** Karuvalil Joji Philip & Ors.  
V/s.  
Green Tree Foods Pvt. Ltd. & Ors.

**Section of the Companies Act:** Section 397-398 of the Companies Act, 1956

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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1.	ANUJ R. TRIVEDI	ADVOCATE	PETITIONER	
2.				

**ORDER**

Learned Advocate Mr. Anuj Trivedi present for Petitioner. None present for Respondents.

Petitioner is not in a position to state whether any SLP is filed against the judgment of the Hon'ble Madhya Pradesh high Court in CA 1/2013.

List the matter on 30.01.2018.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 18th day of December, 2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**